

Women's University in Orissa

534. SHRI NARASINGHA PRASAD NANDA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether the Central Government propose to establish a Women's University in Orissa and

(b) if so, what are the details in this regard ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) No. Sir.

(b) Does not arise.

Grants given to Sambalpur University

535. SHRI NARASINGHA PRASAD NANDA : Will the MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state : the amount of grant received annually by the Sambalpur University from the University Grants Commission during the last three years ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : According to the information furnished by the University Grants Commission, the grants released to the Sambalpur University during the last three years were as follows:

1972-73 : Rs. 13,85,012-00
1973-74 : " 13,91,720-00 '
1974-75 : " 12,87,304-39

Group Housing Co-operative Societies in Delhi.

536. SHRI HIMMAT SINH :
SHRI LAKSHMANA MAHA-
PATRO :

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of group housing co-operative societies so far registered in Delhi.

(b) the names of societies which have been allotted land and given possession thereof:

(c) the area of land together with the cost and the areas where land has been allotted to each society:

(d) whether Government have formulated a plan to allot land to these societies during the Fifth Five Year Plan period; and
if so, what are the details there-

(e) what are the names of areas which have been earmarked for allotment of land to these societies; and

(f) what is the scheme to finance these societies and what is the number of societies which have so far received funds for start-up construction work?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHU RAM AIAH^faJiSOCO-operativGyoupTo"-using Societies as per list in the Annexure I have been registered by the Reg. Co-operative Societies for allotment of land' [See Appendix XCVI, 43 Annexure No. 4]] (b) The names of 20 societies which have been given possession of land is at Annexure II. [See Appendix XCVI Annexure No. 44] of land allotted in each ment in Annexure III.

(d) No, Sir.

(e) Question does not arise.

(f) At present, land is being allotted to group housing societies in Paschimpuri, Pitampura, Bodela and Shahadra area.

(g) The Co-operative Group Housing Societies can get loan from HUPCO LIC and Delhi Cooperative Finance Society

Regularisation of services of Librarians of Government Higher Secondary Schools

537. SHRI KALP NATH RAI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to

(a) whether it is a fact that services of some employees of the Government Higher Secondary Schools in Delhi who have been working as library clerks with requisite qualifications for the last 10 years against the sanctioned posts of librarians have not yet been regularised; and

(b) if so, what are the reasons for not regularising their services?